Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ablaze Info Solutions Private Limited Date of Commencement of Liquidation: 18-01-2021; List of Stakeholders as on Date: 17-03-2021; Name of IP: Mr. Rajiv Bhatnagar; Last 5 digitof registration number: 10160

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	6	39375771	6	39375771				NA
2	Liquidation costs incurred till date	1	15876	1	15876				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	70303732	1	18520917			51782815	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3311	338720791	0				338720791	Annexure 9
Total		3320	448416170	8	57912564	0	0	390503606	